2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

Email: cirp.monoacriglass@gmail.com (M): 9825773179

M/S. Hellios Tubealloys Private Limited. (IN CIRP) MINUTES OF THE 1ST COC MEETING DATED 24-01-2024 (Post E-voting)

THE VENUE, DATE AND TIME OF THE MEETING

Venue: 2nd Floor, H.N. House,

Opp. Muktajivan Colour Lab, Stadium Circle,

Navrangpura, Ahmedabad-380009

Day & Date: Friday, 24Th January, 2024

Time: 03:00 PM

These are post E-Voting minutes. 1st Coc Meeting was conducted on 24th February, 2024 and pre minutes for the same was circulated on 25th January,2024. The E-voting started on 2nd February, 2024 and ended on 3rd February, 2024.

Members present at the Venue: -

Sr.No.	Name	Voting Share	Authority/ In Person	Mode of Meeting
1.	IRP Anjali Choksi	Nil	Chairperson	In Person
2.	Bank of Baroda	100%	Punit Jain	In Person
3.	Advocate Rajesh bohra/Sangeta Bohra	Nil	Committee Chairperson	Online meet

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4.	HELLIOS TUBEALLOYS PRIVATE LIMITED	Nil (Corporate Debtor)	Mahesh Shantilal Sanghvi & Shantilal Premchand Sanghvi	In Person
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The IRP welcomed all the members of Committee of Creditors. The meeting started after the roll call and appropriate quorum. Attendance sheet is provided herewith as Enclosure - 1.

Discussion on the progress so far made:

The IRP informed in brief about the commencement of CIRP i.e. 22nd December,2023 and her subsequent appointment by the NCLT via order dated 26.12.2023.

The activities reported by the IRP included the following:

- That the application for CIRP was filed by Mr. Mahesh Sanghvi, being the authorised signatory of M/S. Hellios Tubealloys Private Limited, the Corporate Debtor, under section 10 of IBC, 2016 read with Rule 7 of the Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016. The same was admitted by the Hon'ble NCLT, Ahmedabad bench on 22nd December, 2023.
- Public Announcement in Form A was made in two newspapers namely, Navshakti-Maharashtra Edition (English & Marathi Language), Business standard- Ahmedabad Edition (English) & Sandesh - Ahmedabad Edition (Vernacular Language) on 26th December, 2023.
- Intimation of CIRP was also sent to the Financial Creditor, ROC Mumbai, ROC Ahmedabad, Income tax Department, Financial creditors, and all parties reflected in MCA Data.
- Various emails and interactions were made with the directors of the Corporate Debtor to know about the business and history of the case. There was no latest financial statement available to us. The latest balance sheet as on 31.03.2021 was available from the petition. Other documents shared were Annual report of 2016-

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17, 2017-18 & tax audit repot of 2016-17, 2017-18. There are no operations carried by the company.

<u>Information Regarding Constitution of COC and Voting Rights:</u>

The IRP informed the members of COC that the last date for submission of claims was 5th, January 2023. Subsequently, the claims were duly verified by the IRP based on records and documents submitted along with claims. Also, after meetings with the official of Bank of baroda, the amount of claims was ascertained.

The Committee of Creditors was constituted on 23rd January, 2024 and report certifying the same was filed with the Hon'ble 27th January 2024.

A list of members along with voting rights in Committee of Creditors is attached as Enclosure - 3.

Discussion of COC with Corporate debtor:

In the meeting COC dicussed regarding the opertions of the Corporate debtor and also regarding the reasons of continuous losses in the business.

IRP & COC has asked the management once again to provide the following documents within one week and the the same is not provided by him as of today:

- 1.Balance sheet of last two financial years i.e 2022-23 & 2021-22.
- 2. Clarification and supporting documents regarding the tittle of the Ahmedabad office.
- 3.Address and measurement of factory(Factory shed 1,2,3) as per the financials as on 31.03.2021).

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AGENDA: -1

Appointment of Resolution Professional

The Committee of Creditors decided to appoint the Interim Resolution Professional as the Resolution Professional. The decision is finalized through **Resolution** -1.

AGENDA:- 2

Approval / Ratification of Insolvency Resolution Cost

The Interim Resolution Professional laid before the COC (Committee of Creditors); a statement of expenses incurred as well as proposed to be incurred during the CIRP period.

The Committee of Creditors ratified the full cost as CIRP cost and resolved the same through **Resolution** -2.

AGENDA:- 3

To raise Interim Finance

As per Section 20 (2) (c) of the code, the Resolution Professional (RP) proposed to raise interim finance to meet the costs relating to CIRP and the Resolution Professional incurred/to be incurred during the CIRP period.

The Interim Resolution Professional laid before the COC (Committee of Creditors) interim funding of Rs. 5,00,000 for the costs mentioned in Resolution 2.

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The Committee of Creditors dissented to raise intrim finance and the same has been passed through **Resolution 3.**

Agenda 4:-

The committee of creditors dicuussed to reduce the period for notice from 7 working days to 3 working days.

The committee of creditors abstained from voting.

Other Discussion in the Meeting of COC:

According to Section 20 of IBC, management of the corporate debtor was not required as the company was not a going concern entity. As per the directors' statement and last three years financial statement, the revenue from operations is nil in last three financial years. The activities of the company are closed.

According to Section 18 of IBC, the financial position of the company as on 31.03.2021 as disclosed by the company's management, shows that there are no business operations, no stock in hand and the accumulated losses of the company exceeded its net worth at the end of the financial year.

The provisional list of assets and liabilities prepared by IRP as on 22.12.2023 is attached herewith in **Enclosure** -2

As per Section 17 of IBC, the IRP is required to take custody of the assets of the corporate debtor. As informed by the financial creditors (FC), the factory and assets of the corporate debtor are sold in auction. Financial creditor has provided the documents for the same.

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Date: 25.01.2024

After consent of the COC members, the IRP thanked the members and declared the meeting to have been concluded at 04.30 PM, as there was no further matter left to be discussed.

For, M/s Hellios Tubealloys Private Limited. (In CIRP)

ANJALI
NIRAV
CHOKSI
CHO

Anjali Nirav Choksi Interim Resolution Professional

Enclosures:

- 1. Attendance Sheet
- 2. Statement of Assets & Liabilities as on 05.11.2020
- 3. List of Members with Voting Rights in Committee of Creditors
- 4. Resolutions 1 to 3
- 5. E-voting report

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Email: cirp.monoacriglass@gmail.com

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Enclosure 1 - ATTENDANCE SHEET

FIRST COMMITTEE OF CREDITORS MEETING OF M/S. HELLIOS TUBEALLOYS PRIVATE LIMITED

Venue:

2nd Floor, H.N. House,

Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad – 380009, Gujarat.

Day & Date:

Wednesday, 24th January, 2024

Time:

03:00 PM

Sr. No.	Name	Voting Share	Authority/ In Person	Mode of Meeting	Signature
1.	IRP Anjali Choksi	Nil	Chairperson	In Person	Denny
2.	Bank of Baroda	100%	Punit Jain Punect Jan	In Person	meet Julie
3.	Advocate Rajesh bohra/Sangeta Bohra	Nil	Committee Chairperson	Online meet	Absert
4.	HELLIOS TUBEALLOYS PRIVATE LIMITED	Nil (Corporate Debtor)	Mahesh Shantilal Sanghvi & Shantilal Premchand Sanghvi	In Person	wader 4

5. Bank of Randa - Kishas Pankhaning Tollar

INTERIM RESOLUTION PROFESSIONAL

In the matter of Hellios Tubealloys Private Limited

CA Anjali Nirav Choksi

Registration Number: IBBI/IPA-001/IP-00820/2017-18/11382

2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

Email: cirp.monoacriglass@gmail.com

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Enclosure – 2 ASSETS AND LIABILITIES AS ON 22.12.2023

Liabilities	Amount (Rs)	Assets	Amount (Rs)	Remarks
Financial Creditors:		Fixed Assets:		
Bank of Baroda	1,10,44,10,672.40	Ahmedabad Office	7,16,584	The title of this office is not clear.
Operational Creditors		Mobile	7,350	Possession of the same not received from corporate debtor.
Chandan Metal Corporation	2 94 00 520	Factory Shed		debtor.
Deputy Commissioner of Income Tax	3,84,00,529 5,61,42,144	Factory Shed 1	1,75,69,983 2,59,435	
Malegaon Sahakari Sakhar Karkhana Ltd.	75,31,126	Factory Shed 2	12,24,564	Factory is sold by Bank.
Parker Hannifin India Private Limited.	46,16,436	Factory Shed 3	14,714	
Sales Tax Commisioner	10,44,60,661	Plant & Machinery	2,79,68,881	
Patel Air Flow Ltd.	24,11,731	Plant & Machinery 1	2,43,841	
		Plant & Machinery 2	60,81,143	Plant &
		Plant & Machinery 3	1,08,27,653	machinery is sold by
		Plant & Machinery 4	8,86,532	Bank.
		Furniture	-	
Total	1,31,79,73,299.40		6,58,00,680	

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Email: cirp.monoacriglass@gmail.com

(M): 9825773179

<u>Enclosure - 3</u> <u>List of Members and Voting Rights in Committee of Creditors</u>

Sr. No.	Name of Creditor	Voting Rights
1	Bank of Baroda	100%
	Total	100%

2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

 ${\it Email: cirp. monoacriglass@gmail.com}$

(M): 9825773179

RESOLUTION-1: APPOINTMENT OF RESOLUTIONAL PROFESSIONAL

Total Voters:	1
Total Voted:	1
Total voting per:	100 %

Resolution Id:- 1gbJjpmlLgbUKS3521

Item No 1

APPOINTMENT OF RESOLUTIONAL

PROFESSIONAL

The Committee of Creditors resolves to continue and appoint Ms. Anjali Choksi as Resolution Professional with fees of Rs 2,00,000/- per month.

AT THE COC OF HELLIOS TUBEALLOYS PRIVATE

LIMITEDDATED: 24.01.24

Mail Us: manoi@claim-bridge.com | Phone: +91 98915 05357

#	Yes	No	Abstain	
Total (%)	100	0	0	
Count	1	0	0	

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Email: cirp.monoacriglass@gmail.com

(M): 9825773179

For Hellios Tubealloys Private Limited (in CIRP)

Digitally signed by ANJALI NIRAV CHOKSI
DN: c=IN, o=Personal,
postalCode=380015, I=Ahmedabad,
st=Gujarat, street-A-602 Indraprasth
Kadamib Prahladnagar, Ahmadabad City,
Gujarat India=380015-Corporate Road,
title=3843,
2.5.4.20=99f8439404a3919c7732d80d8f7
c65620458eda6074c25d59f0ad62a750e8
c49. CHOKSI

c65620458eda6074c25d59f0ad62a750e8 c49, serialNumber=bf325601e02332098dc42 8442d7dac176f574b06c6778e37c19c051 59f384b25, email=anjali.ibc@gmail.com, cn=ANJALI NIRAV CHOKSI Date: 2024.02.07 19:58:40 +05'30'

CA Anjali Nirav Choksi **Interim Resolution Professional**

RESOLUTION-2: APPROVAL/RATIFICATION OF CORPORATE INSOLVENCY RESOLUTION COST

AT THE COC OF HELLIOS TUBEALLOYS PRIVATE LIMITED. **DATED: 24.01.24**

2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

Email: cirp.monoacriglass@gmail.com (M): 9825773179

Count 1 0 0

Resolution Id:- ExMdLKh8gauZsUd780

Item No 2

APPROVAL/RATIFICATION OF CORPORATE INSOLVENCY RESOLUTION COST

AT THE COC OF HELLIOS TUBEALLOYS PRIVATE LIMITEDDATED: 24.01.24

The Interim Resolution Professional laid before COC (Committee of Creditors) a statement of expenses, being the expense incurred and proposed to be incurred during the CIRP period. After discussion on each item of the statement, the COC approves/ratifies as under:

It is resolved that the expenses pertaining to insolvency resolution costs are hereby ratified and approved. The statement of expenses that are approved herewith and shall form part of this Resolution.

Sr No	Particulars	Amount (Rs)	
No	100 m. 100 m	Section desired to the section of th	

Mail Us: mnnoj@claim-bridgs.com | Phone: +91 98915 05357

Office Address: H-87 second floor Block H sector 63 Noida, UP

1	Fees of IRP (22.12.2023 to 21.01.2024) per month	2,00,000
2	Cost of Public Announcement	91,116
3	Fees of RP per month (From 23.12.2020 onwards)	2,00,000
4	Cost of Search Reports & others	5,000
5	Lawyer's Fees if any	At Actuals
6	Fees of Registered Valuers	At Actuals
7	Travelling Expenses of RP, Valuers & Others	At Actuals
8	Other Miscellaneous Expenses	At Actuals

APPROVAL/ RATIFICATION OF INSOLVENCY RESOLUTION COST

#	Yes	No	Abstain	
Total (%)	100	0	0	
Count	1	0	0	

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Email: cirp.monoacriglass@gmail.com (M): 9825773179

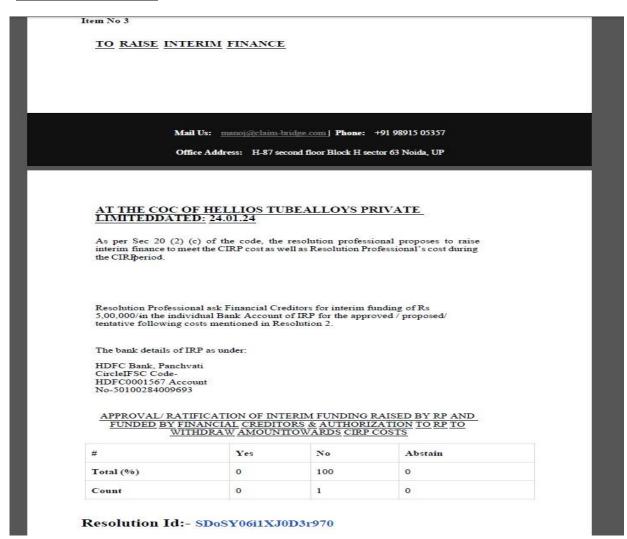
For Hellios Tubealloys Private Limited. (in CIRP)

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CA Anjali Nirav Choksi Interim Resolution Professional

RESOLUTION-3: TO RAISE INTERIM FINANCE

AT THE COC OF HELLIOS TUBEALLOYS PRIVATE LIMITED. DATED: 24.01.24



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For Hellios Tubealloys Private Limited. (in CIRP)



CA Anjali Nirav Choksi Interim Resolution Professional

RESOLUTION-4: REDUCTION IN NOTICE PERIOD OF COMMITTEE OF CREDITORS MEETING

AT THE COC OF HELLIOS TUBEALLOYS PRIVATE LIMITED. DATED: 24.01.24



2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

Email: cirp.monoacriglass@gmail.com (M): 9825773179

For Hellios Tubealloys Private Limited. (in CIRP

ANJALI NIRAV

CHOKSI

CA Anjali Nirav Choksi Interim Resolution Professional

2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

Email: cirp.monoacriglass@gmail.com

(M): 9825773179

E-voting report:-



Date: Saturday 3rd of February 2024

This is to certify that E-voting event for E-Voting for Hellios Tubealloys Private Limited conducted on Claim-Bridge platform from Friday 2nd of February 2024 09:00:00 AM to Saturday 3rd of February 2024 06:00:00 PM conducted fairly over a secured platform.

Total Voters:	1
Total Voted:	1
Total voting per:	100 %

Resolution Id:- 1gbJjpmlLgbUKS3521

Item No 1

APPOINTMENT OF RESOLUTIONAL

PROFESSIONAL

The Committee of Creditors resolves to continue and appoint Ms. Anjali Choksi as Resolution Professional with fees of Rs 2,00,000/- per month.

AT THE COC OF HELLIOS TUBEALLOYS PRIVATE

LIMITEIDATED: 24.01.24

Mail Us: manoj@claim-bridge.com | Phone: +91 98915 05357

2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

Email: cirp.monoacriglass@gmail.com (M): 9825773179

#	Yes	No	Abstain	
Total (%)	100	0	0	
Count	1	0	0	

Resolution Id:- ExMdLKh8gauZsUd780

Item No 2

APPROVAL/RATIFICATION OF CORPORATE
INSOLVENCY RESOLUTION COST

AT THE COC OF HELLIOS TUBEALLOYS PRIVATE LIMITEDDATED: 24.01.24

The Interim Resolution Professional laid before COC (Committee of Creditors) a statement of expenses, being the expense incurred and proposed to be incurred during the CIRP period. After discussion on each item of the statement, the COC approves/ratifies as under:

It is resolved that the expenses pertaining to insolvency resolution costs are hereby ratified and approved. The statement of expenses that are approved herewith and shall form part of this Resolution.

Sr Particulars No	Amount (Rs)
----------------------	-------------

Mail Us: manoj@claim-bridge.com | Phone: +91 98915 05357

2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

Email: cirp.monoacriglass@gmail.com (M): 9825773179

1	Fees of IRP (22.12.2023 to 21.01.2024) per month	2,00,000
2	Cost of Public Announcement	91,116
3	Fees of RP per month (From 23.12.2020 onwards)	2,00,000
4	Cost of Search Reports & others	5,000
5	Lawyer's Fees if any	At Actuals
6	Fees of Registered Valuers	At Actuals
7	Travelling Expenses of RP, Valuers & Others	At Actuals
8	Other Miscellaneous Expenses	At Actuals
	9	

APPROVAL/ RATIFICATION OF INSOLVENCY RESOLUTION COST

#	Yes	No	Abstain	
Total (%)	100	0	0	
Count	1	0	0	

Resolution Id:- eiosl7gqIfHbPEG168

Item No 3

TO RAISE INTERIM FINANCE

Mail Us: manoj@claim-bridge.com | Phone: +91 98915 05357

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Email: cirp.monoacriglass@gmail.com (M): 9825773179

AT THE COC OF HELLIOS TUBEALLOYS PRIVATE LIMITEDDATED: 24.01.24

As per Sec 20 (2) (c) of the code, the resolution professional proposes to raise interim finance to meet the CIRP cost as well as Resolution Professional's cost during the CIRPeriod.

Resolution Professional ask Financial Creditors for interim funding of Rs 5,00,000/in the individual Bank Account of IRP for the approved / proposed/tentative following costs mentioned in Resolution 2.

The bank details of IRP as under:

HDFC Bank, Panchvati CircleJFSC Code-HDFC0001567 Account No-50100284009693

APPROVAL/ RATIFICATION OF INTERIM FUNDING RAISED BY RP AND FUNDED BY FINANCIAL CREDITORS & AUTHORIZATION TO RP TO WITHDRAW AMOUNTOWARDS CIRP COSTS

#	Yes	No	Abstain	
Total (%)	0	100	0	
Count	0	1	0	

Resolution Id: - SDoSY06i1XJ0D3r970

Item No 4

REDUCTION IN NOTICE PERIOD OF COMMITTEROF
CREDITORS MEETING

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Email: cirp.monoacriglass@gmail.com

(M): 9825773179

AT THE COC OF HELLIOS TUBEALLOYS PRIVATE LIMITEDDATED: 24.01.24

In view of faster resolution, the Committee of Creditors discussed whether a shorter period for notice of meeting of the Committee of Creditors shall be appropriate. After due discussion on the need for reducing notice period to 3 working days as per the provisions contained in Regulation 19 (2) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, it is resolved as under:

"It is hereby proposed that the period of notice for further meetings of the COC of HELLIOS TUBEALLOYS PRIVATE LIMITED (in CIRP) to be reduced to 3 workinglays instead of 7 days' requirement of IBC, 2016".

APPROVAL/ RATIFICATION OF REDUCTION OF NOTICE PERIOD FOR CONDUCTING FURTHER COCs

#	Yes	No	Abstain	
Total (%)	0	0	100	
Count	0	0	1	



Chinag Vats

Chirag vats Claim Bridge Technologies

Mail Us: manoj@claim-bridge.com | Phone: +91 98915 05357

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Email: cirp.monoacrigiass@gmail.com (M): 9825773179

M/S. Hellios Tubealloys Private Limited. (IN CIRP) MINUTES(Post E-Voting) OF THE 2nd COC MEETING DATED 06-03-2024

THE VENUE, DATE AND TIME OF THE MEETING

Venue: 2nd Floor, H.N. House,

Opp. Muktajivan Colour Lab, Stadium Circle,

Navrangpura, Ahmedabad-380009

Day & Date: Friday, 6Th March, 2024

Time: 04:00 PM

The meeting started at 4:10 PM with a welcome address by RP.

Members present at the Venue: -

Sr.No.	Name	Voting Share	Authority/ In Person	Mode of Meeting
1.	IRP Anjali Choksi	Nil	Chairperson	In Person
2.	Bank of Baroda	100%	Punit Jain	In Person

The RP welcomed all the members of Committee of Creditors. The meeting started after the roll call and appropriate quorum. Attendance sheet is provided herewith as Enclosure - 1.

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(M): 9825773179

Discussion on the progress so far made:

The RP informed members regarding that the IA for the submission of 1st status report and constitution of COC will be filled in 2 or three days due to error in website since last 1 week.

The RP informed member as per the last meeting promotor was to share the following:-

- 1.Balance sheet of last two financial years i.e 2022-23 & 2021-22.
- 2. Clarification and supporting documents regarding the tittle of the Ahmedabad office.
- 3.Address and measurement of factory(Factory shed 1,2,3) as per the financials as on 31.03.2021).

Among which only Clarification and supporting documents regarding the tittle of the Ahmedabad office was submitted by him and hence the said property is not owned by M/S. Hellios Tubealloys Private Limited and sale deed of the same property was laid down before COC members and hence with this there remains no asset left with M/S. Hellios Tubealloys Private Limited.

Agenda 1:Discussion on to go for liquidation or Disolution for CIRP

The RP proposed for liquidation of CIRP but Coc was of the opinion that there are no assets left and the entity is not a going concern, Hence, to save the unfruitful costs where the company has nil assets, there is practically nothing left to resolve or realise and they want to go for direct dissolution.

The resolution for the same passed in the E-voting (refer Enclosure 3).

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Date: 04.03.2024

(M): 9825773179

Payment for the CIRP cost and RP fees:

The COC in the 1st meeting approved the CIRP cost of 3,00,000/- and lumsum RP Fees of 2,50,000/-. Since there are no assets left with M/S. Hellios Tubealloys Private Limited there is no need of opening a new bank account and we will transfer the same in the personal bank account of RP which is mentioned bellow:

HDFC Bank, Panchvati Circle, IFSC Code-HDFC0001567 Account No-50100284009693

For, M/s Hellios Tubealloys Private Limited. (In CIRP)

ANJALI

NIRAV

CHOKSI

Anjali Nirav Choksi Resolution Professional

Enclosures:

- 1. Attendance Sheet
- 2. List of Members with Voting Rights in Committee of Creditors
- 3. E-Voting report.

2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

Email: cirp.monoacriglass@gmail.com

(M): 9825773179

Enclosure 1 - ATTENDANCE SHEET

SECOND COMMITTEE OF CREDITORS MEETING OF M/S. HELLIOS TUBEALLOYS PRIVATE LIMITED

Venue:

2nd Floor, H.N. House,

Opp. Muktajivan Colour Lab, Stadium Circle,

Navrangpura, Ahmedabad - 380009, Gujarat.

Day & Date:

Wednesday, 6th March, 2024

Time:

04:00 PM

Sr. No.	Name	Voting Share	Authority/ In Person	Mode of Meeting	Signature
1.	RP Anjali Choksi	Nil	Chairperson	In Person	Renoves
2.	Bank of Baroda	100%	Punit Jain	In Person	Juneda

RESOLUTION PROFESSIONAL

In the matter of Hellios Tubealloys Private Limited

CA Anjali Nirav Choksi

Registration Number: IBBI/IPA-001/IP-00820/2017-18/11382

2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

Email: cirp.monoacriglass@gmail.com

(M): 9825773179

<u>Enclosure - 2</u> <u>List of Members and Voting Rights in Committee of Creditors</u>

Sr. No.	Name of Creditor	Voting Rights
1	Bank of Baroda	100%
	Total	100%

2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

Email: cirp.monoacriglass@gmail.com

(M): 9825773179

Enclosure 3: E-voting Repot

Date: Wednesday 3rd of April 2024 This is to certify that E-voting event for E-Voting for Hellios Tubealloys Private Limited conducted on Claim-Bridge platform from Tuesday 2nd of April 2024 02:00:00 PM to Wednesday 3rd of April 2024 02:00:00 PM conducted fairly over a secured platform.				
Total Voters:	1 .			
Total Voted:	1			
Total voting per:	100 %			
RESOLUTION-1: Dissolution of M/S. I	out Coc was of the opinion that there are r			
assets left and the entity is not a going concern, Hence, to save the unfruitful costs where the company has nil assets, there is practically nothing left to resolve or realise and they want to go for direct dissolution.				

2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

 ${\it Email: cirp. monoacriglass@gmail.com}$

(M): 9825773179

AT THE COC OF HELLIOS TUBEALLOYS PRIVATE LIMITED

DATED: 06.03.2024

Sr. No.	Member of Committee	Assent	Dissent	Name/Signature of Authoriz Officer
1	Bank of Baroda			

For Hellios Tubealloys Private Limited (in CIRP)

CA Anjali Nirav Choksi

Resolution Professional

Mail Us: manoj@claim-bridge.com | Phone: +91 98915 05357

2nd Floor, H.N. House, Opp. Muktajivan Colour Lab, Stadium Circle, Navrangpura, Ahmedabad, Gujarat-380009.

Email: cirp.monoacriglass@gmail.com

(M): 9825773179

#	Yes	No	Abstain
Total (%)	100	0	0
Count	1	0	0

DocuSigned by:



Chirag Vats

Chirag vats Claim Bridge Technologies

Mail Us: manoj@claim-bridge.com | Phone: +91 98915 05357